The Prasar Bharti (Broadcasting Corporation of India) Amendment Bill, 2008—*Contd.*

4.00 P.M.

श्री विजय कुमार रूपाणी (गुजरात): आदरणीय डिप्टी चेयरमैन जी, प्रसार भारती अधिनियम में जो अमेण्डमेंट की चर्चा हो रही है, उस पर हमारे सीनियर साथ आदरणीय कलराज जी ने जो बात रखी कि हमारी पार्टी इसलिए विरोध कर रही है, क्योंकि बिज का जो intention है वह गलत है। प्रसार भारती क्यों आया, कैसे आया, उसकी हिस्टरी हमारे सामने है, क्योंकि प्रसार भारती के पहले जिस तरीके से दूरदर्शन का दुरुपयोग हो रहा था और दूरदर्शन के माध्यम से जो कुछ politically दूरदर्शन का उपयोग करके जिस तरीके से सरकार ने काम किया था और उसके आधार पर इस प्रसार भारती का जन्म हुआ। एनडीए की सरकार में यह प्रसार भारती आई। लोकतंत्र तभी ठीक चलेगा, जब तक इनके जो चार पहलू है, जैसे पालियामेंट ठीक से चले, सुप्रीम कोर्ट यानी कि न्यायालय ठीक तरीके से काम करे, Opposition को पूरा हक मिले और मीडिया को पूर्ण स्वतंत्रता मिले, ये चार पहलू जब तक ठीक नहीं रहेंगे, जब तक यह लोकतंत्र ठीक से नहीं चलेगा। हमारा देश लोकतंत्र के लिए सारी दुनिया में जाना जाता है कि इतने बड़े देश में अच्छी तरह से लोकशाही चल रही है , उसके आधार में ये चार पहलू है। मुझे ऐसा लगता है कि जिस तरीके से यह बिल आया हैं, उसमें लोकतंत्र की गरीमा को दाग लग रहा है और पुरानी जो कांग्रेस की निति रही है जिस तरीके से डा0 वेणु गोपाल का issue हुआ, उस समय भी पूरे देश की जनता को यह अच्छा नहीं लगा। आज भी जिस तरीके से दूरदर्शन का उपयोग हो रहा है, वह भी बाकी सब पार्टियों के लिए दिक्कत की बात हो रही है। मैं गुजरात की बात करूं, तो गवर्नमेंट ऑफ गुजरात का जो प्रोग्राम है, उस प्रोग्राम के लिए दूरदर्शन कि पेमेंट भी करती है, उससे रेवेन्यू मिलती है। चुनाव था इसलिए पिछले 6-7 महीने से दिल्ली से सूचना गई थी कि ये सब बंद कर दो और सरकार प्रजा के लिए जो कार्यक्रम कर रही थी, वह कार्यक्रम भी , दिखाने के लिए बंद कर दिया। गुजरात सरकार का कार्यक्रम दिखाई नहीं पड़ता था। अलग-अलग राज्य सरकारों को भी यह फर्याद है , complaint है कि राज्य सरकार का भी कार्यक्रम उनके पैसे से दिखाने के लिए भी दूरदर्शन आज allow नहीं कर रहा है। यह सूचना दिल्ली से मिल रही है और वहां के अधिकारी हेल्पलेस दिखाई पड़ते हैं। हमारे यहां भगवान श्री कृष्ण का जन्म उत्सव "जन्माष्टमी" का त्यौर्हार वर्षों से होता आ रहा है, जिसे रात को बारह बजे लाइव दिखाते थे। वह भी यूपीए की सरकार के आने के बाद से दूरदर्शन पर बंद हो गया है और लाइव प्रोग्रम दिखा देते हैं और उस पर सिर्फ गुजरात और हिन्दूत्व की जो बात चल रही है, इसके आधार पर सरकार victimise करके यह कार्यक्रम भी वहां बंद किया है। इस तरह से दूरदर्शन का उपयोग हो रहा है। इसका हम विरोध करते हैं। आज कम्युनिस्ट पार्टी बंगाल में है। कम्युनिस्ट पार्टी की सरकार चल रही है। उनकी सरकार का कार्यक्रम चलता है, तो उसमें किसी को कोई कोई हर्ज नहीं होना चाहिए। दूसरा पहलू भी वहां सिर्फ सेन्ट्रल गवर्नमेंट जो लिखती है, उसके आधार पर कार्यक्रम हो रहा है। अगर हमें दूसरे चैनल्स से competition करनी है, तो इस तरीके से competition नहीं चलेगा। दूसरे चैनल्स को जितनी स्वायतता है, उतनी स्वायतता अगर दूरदर्शन करेगी, आकाशवाणी करेगी, तभी यह चलेगा। यह आज की स्थिति में समय की मांग है। हम लोग चाहते हैं कि कीमत को हटाने के लिए सिर्फ इस बिल का उपयोग हो रहा है, अमेण्डमेंट हो रहा है । इसलिए हमारी पार्टी विरोध कर रही है। अगर professional aproach लेनी है, कल्चर आदि बाकी सब जो मंत्री जी ने अभी बताया, इस बिल का उद्देश्य जिस तरीके से रखा है, इसमें हम सहमत है, लेकिन जिस तरह से कामत का हटाने के लिए यह सब हो रहा है, हमें पहले भी आपका अनुभव है कि आपकी mentality में डेमोक्रेटिक सिस्टम को कमज़ोर करने की जो मानसिकता है, वह ठीक नहीं है, इसलिए हमारी पार्टी की ओर से मैं इसका विरोध करता हूं। (समाप्त)

SHRI PRIYARANJAN DASMUNSI: Mr. Deputy Chairman, Sir, I am thankful to all the distinguished speakers, from all sections of the House, who have taken part in this debate. I am not making any personal comment on any individual who is outside the House. But, Sir, it is my duty to respond to the queries, the questions raised by the distinguished Members of this House whom I value much, and their contribution only strengthen my understanding and enrich my knowledge to the best of my ability. I do candidly admit, and I do confess and I continue to confess that the U.P.A. Government do have its philosophy, and every

Government should have a philosophy. Our Government's philosophy is not to interefere in a system which is transparent, by imposing our own political agenda. No, never. I just give you one example. As a Minister, it is not my duty to interfere in the day-to-day affairs of Prasar Bharti. I have come here on behalf of the Ministry because, Prasar Bharati is created by an Act of Parliament and is therefore accountable to the Parliament through this Ministry. Only 4 times, I must say, if you count it an intererence, I did interfere, if you count it as advice, I did, if you count it an negotiation, I did. For the first time on the 60th anniversary of India's freedom, when our Prime Minister was supposed to go, and unfurl the national flag, I quietly conveyed that being the 60th year. Not only our Prime Minister, Dr. Manmohan Singh, but several other Prime Ministers also have contributed for the nation. My first interference, ensured that before Prasar Bharati shows the Prime Minister raising the flag, all the Prime Ministers, from Pandit Jawaharlal Nehru onwards, who have raised the flag, they all should also be in the featured same dimension. Cassettes will be produced. I do not know if any other Government has ever tried to give this kind of advice. No former Prime Minister can say that he was not shown. That is the first advice. If you count it as interference, "Yes, I did it. The second instance relates to the Prasar Bharti screen. When the whole world remember Mahatma Gandhi on 2nd of October, Prasar Bharti screen should continue to carry some message of Mahatmaji in the Satyagraha time and on the 60th of anniversary. The whole world was watching. I think the House has no disagreement on that. The third interference I did, was when I advised D.G Mr. Sharma, he has retired, the then CEO, to show the younger generation of the country more about Netaji Subhash Chandra Bose. On 23rd January, I did advise Prasar Bharti to give highest prominence among the youth, through talks, any panel discussion on Netaji Subhash Chandra Bose. And the fourth time I did not interfere, 1 advised, and I hope it will be implemented soon. The commercial penetration of the private channel is diluting the Indian traditions and values in their own style. In prime time Doordarshan has been requested to ensure that the classical singers, the classical dancers, the classical musicians, the classical vocalists, do get a prime slot to convey their feelings both in India and outside. In the supervision of Pandit Jasrajji, this is being carried out. These are the four occassions I did convey my advice. It is not interference, and very soon, you will be glad, and appreciating, when you hear one of the finest composition of Zakir Hussain on tabla how the entire country plays the rhythm of Jai Hind right from the Kisans, to the working class, to everybody. It is being self-composed, planned by the teacher of Pandit Jasraj, Durga Jasraj. It will be done very soon. This is what we are doing. In this mannner we take the country forward, synchronising the ethos of the country's value and culture. I am not saying 'we are interfering'. We never interfered. But we can given advice.

Sir, coming back to the main text. I am very shocked that every time, the name of the former Chairman, Kamathji is being taken. It is not that since he is aging, he is being removed. No. Not at all. As I told you in the intial stage, GoM mandated by the Cabinet comprehensivel discussed the entire issue of Prasar Bharti in terms of employees, budgetary support, further rejuvenation plan, to respond to the challenge from the private television network. And these issue being with: (a) how do we dream of the top management, the core top? One is a part-timer and one is a full-timer. Part-timers is the Chairman and full-timer is the CEO. CEO is the main operational head to run the system, (b) the other issues; and (c) the entire network of Doordarshan along with its employees and everything. Since on the Doordarshan, on the Prasar Bharat, the GoM is yet to address the final thing, my first job-my dear colleague here-is, to get a presentation on the economic issues to my M inistry next week, followed by my interaction with the Finance Minister. Therefore, we will go to the GoM with the issues which Tapan Kumar Senji has raised.

in so far programme and its content is concerned, we have almost completed *the*

programme code, a little improved than the past one with experience, and the observation of the Delhi High Court on the issue of school teacher, Mrs. Khurana. We have to act. A Government cannot sit silent. At the same time, we should not give a stick and *danda* to the media, 'Look here. Unless you follow me, I will take you.' That is not the way. We have to persuade. Dictation will never follow in democracy. Persuasion and negotiation is the only answer in democracy, within the parameters of the Cable Television Network (Regulation) Act, within the parameters of the content Code, within the parameters of the Programme code. There is philosophy of the UPA Government. The Prime Minister is very clear that if, in a society like India, you try to coerce with one, others will again come back; so, you try to understand the problem, negotiate and find out its solution within the rules and regulations, but don't allow then to show sex. I am thankful to the Indian media because when there was something wrong in Bombay, we did not have to dictate them. We appealed to them over the right, and they had brought a situation by which the society remained united. What is my political interest in seeing that the BJP continues to rule in Rajasthan? It is for the people to decide who will come. But when the Chief Minister "our dear sister VAsundharaji was in trouble in the recent clash between two communities, it was the Prime Minister of UPA Government who told me midnight, "Please talk to the channels. Please persuade them to see that the Saner thing is projected. One wrong thing should not be projected ten times to put the Chief Minister in trouble." Similar was the case in Punjab. It was the Prime Minister who told me, "It is not the time to see who is ruling. It is time to see that the UPA is to govern the country with amity, with unity, and your job is to persuade and negotiate with the channels whether some improvement can be done; whether they can help the Government of the State. This is the philosophy of the UPA Government. Don't try to always read between the political lines of yours and ours. There is a tangible difference,

I can tell you. A number of cassettes I can present to you why we did not interfere even when the strongest criticism you offered to us or to the Government. Never. Not a single speech was ignored. Therefore, that is not the intention of our Government. I tell you the principal point in two lines who we changed.

कलराज जी बहुत अच्छा बोलते हैं। जब वे बोलते हैं तो मुझे बहुत अच्छा लगता है। कभी-कभी मैं उनकी हिन्दी का अनुकरण करने की कोशिश करता हूं। वे बडी अच्छी हिन्दी बोलते हैं। लेकिन मैं कलराज मिश्र जी को यह बताना चाहता हूं कि बहस पर लोग जब एक सीमा पर पहुंच जाते हैं, तो उनका परामर्श लेना बहुत जरूरी होता है। देश के लिए उनके योगदान से इन्कार नहीं किया जा सकता है। लेकिन सामने जाने केलिए कभी-कभीजरूरत होती है कि उनको भि कहें, आपके आराम का समय हुआ, आपकी सलाह जरूर लेंगे। लेकिन नाव को संभालने के लिए कुछ समय सीमा के अंदर किसी को खड़ा किया जाए। यह कोई गलता परम्परा नहीं है। देखि, अटल जी, इस सदन में सब के पूज्य है। अटल जी आज तक भी एन0 डी0ए0 के चेयरमेन है। आपने सोचा कि हमारे अटल जी, अटल जी रहें, उनको सलाम देते रहें। वह हमारे नेता है, ठीक है, लेकिन सामना करने के लिए आडवणी जी को लाना चाहिए, क्योंकि उनसे इनकी उम्र थोडी कम है। यह कभी –कभी होता है, पौलिटिकल सोच में भी चिंतन होता है, प्रशासन में भी चिंतन होता है। इसलिए हमने ऐसा सोचा जिससे उनकी सेवा को छोटा नहीं किया जा सकता। लेकिन जो चेलेंज हमारे सामने आ रहा है, दुनिया के सामने भी है, मीडिया वालों को यह चेलेंज है, मैंने पूरी दुनिया की मिसाल दी। इसलिए जो पार्ट टाइम मैंबर होता है वह एक्जीक्यूट नहीं कतरा है, वह सलाह देता है, मींटिंग में आते हैं, चले जाते है और उसको हम कम्पेल नहीं कर सकते कि फलां-फलां दिन रहो। आप जानते है कि कभी-कभी ऐसा होता है। मेरे अंदर उनके लिए बहुत श्रद्वा है। अभी इतनी सर्दी हुई कि दिल्ली की मीटिंग शिफ्ट करने हमको मुम्बई ले जाना पड़ा, क्योंकि उनको दिल्ली की सर्दी बर्दास्त नहीं थी। we must think passionately. एक आदमी जब चला जाता है तो उसके ऊपर लांछन लगाना, उसके ऊपर कटु टिप्पणी करना ठीक नहीं है, चाहे वह कैसा ही आदमी हो। तो हमने ऐसी किसी मकसद से नहीं किया है। पार्ट मेंबर के साथ अगर all india institute of medical sciences के इश्यू को आप कंपेयर करें तो मैं क्या कहूं, आपने गुस्से से कहा या दुख से कहा, मैं कहना नहीं चाहता हूं, लेकिन आपने जन्माष्टमी का सवाल

उठाया। आपको यह बतलाना चाहता हूं कि गुजरात की जन्माष्टमी और दुर्गाष्टमी के बारे में हरेन पाठक जी ने मेरी तरीफ की थी, लेकिन सब लोग यह भी देखना चाहते है कि जन्माष्टमी के दिन श्री कृष्णा जी का ताज कैसा सुंदर हो। ...(**व्यवधान**)...

श्री विजय कुमार रूपाणी: वहां चार साल बंद रहा।

श्री प्रियरंजन दास मुंशी: आप सुनिए न, पहले। चार साल बंद नहीं रहा । प्रसार भारती के चैनल में हर त्यौहार को लाइव दिखलाना, अगर हिन्दुस्तान में इसकी परम्परा हो जाए कि जितने त्यौहार आएं सब नेशनल चैनल पर लाइव दिखलाते रहें, तो प्रसार भारती का चैनल कहां पहुंचेगा, इसके लिए सुषमा जी हमें सलाह देंगी। हर एक के महत्व को देखते हुए हर किसी को एकॉमोडेट करना पड़ता है। जगन्नाथ जी की रथ यात्रा ...(**व्यवधान**)... इसलिए मैं कहता हूं कि सब को दिखलाना है। गरू नानक जी के जन्म दिन को दिखाना है, जगन्नाथ जी की रथयात्रा को दिखना है, गुरू नानक जी के जन्म दिन को दिखाना है, जगन्नाथ जी की रथयात्र को दिखाना है, हमारे सुब्रह्मणयम के मंदिर में जो पूजा होती है, उसको भी दिखना पड़ता है, बडी मस्जिद में ईद के दिन जो नमाज होती है, उसकों भी दिखना पड़ता है। सबको दिखलाकर ही प्रसार भारती चलता है। ऎसा नहीं है कि शेयर करें और बाकी को मना करे। मथुरा में जो कार्यक्रम हुआ, कितनी बढ़िया हुआ। मैं तो पौलिटिकल बात नहीं करना चाहता हूं। मैंने गौरे से जन्माष्टमी की रात देखी, जो इतना अच्छा लगा था। कन्हैया कृष्ण जी का नाम लेना चाहिए थ। वह नहीं लिया। इसलिए मैं कहना चाहता हूं कि हमारी जो परम्परा है, उस परम्परा को तोड़ना नहीं चाहिए। हम कितने ही भले आदमी हों राज नवमी के दिन अगर आप मेरा नाम लें प्रियरंजन, प्रियरंजन, तो इस तरह से राम जी का अपमान नहीं होगा? इसलिए हम दूरदर्शन को ऎसी इंस्ट्रक्शन कभी नहीं देंगे कि किसी के त्यौहार को तुम बंद करो। संतुलित ढंग से सब को चाहिए। लेकिन अपना जो चैनल है उसके ऊपर भी नजर रखो, ताकि वह लोकप्रिय हो। मुझे इतनाही कहना है। इसलिए हमने तीने साल का रोटेशन रखा कोई तो रहेगा कोई जाएगा।

These days a younger man can contribute substantially with his ideas as a part-time Member, if he is within 70. The routine is three years. So, new dynamism is infused. It is not that we are increasing the age limit. In every corporate sector, in the media sector also, in the world-you take Australia and the BBC—you will find that 65 is the most competent age when one can deliver. In India, when we did it, we found that in almost all the public sector undertakings the head was completing his term between 65 and 68. There are examples. It is no in relation to the person concerned. «$tf eff TJhTT *"sfii* -aii^'ii I The most respected Chairman of the Prasar Bharati was—nobody takes his name and I am sorry that he could not complete his tenure—the legendary man of Indian journalism, a progressive secular man of Indian society, Shri Nikhil Chakravorty. He could not complete his tenure. It is not that he was irresponsible. उसी के बाद चक्कर चलता रहा, कभी पार्ट टाइम, कभी आर्डिनेंस, कभी जानबूझकर आर्डिनेंस लेप्स कर दो या इसका टाइम बढ़ा दे, इसको सुधारने के लिए हम लोगों ने स्टेप वन से सोचा, चेयरमैन सीईओ से हो , स्टेप टू से सोचा, जीओएम की रिकमंडेशन के अनुसार पूरे स्ट्रकचर को तय करे, स्ट्प थ्री से सोचा कि प्रोफेशन्ल थ्री विगंस बनाये- एक प्रोग्राम विंग, एक मार्केटिंग विंग, एक एडमिनिस्ट्रेटिव विंग, इन तीनों विंग में तीन डी0 जी0 अठैगे और उसमें प्रोफेशनल मोटिवेशन होगा, तो आप देखिए, हमारा प्रसार भारती आगे चलेगा। I There is a wrong notion in the minds of the people the Prasar Bharti TRP is low. I contest. TRP mechanism is a very dangerous mechanism. Again, I thank your party. A distinguished lady Member of your Party, not inside the House but outside, Smriti Iraniji helped me a lot giving the actual information how TRP manipulation game is going on in the country at the cost of the best programme of the public service broadcasting obligation. I was amazed by her documents. Six thousand peoples' house is chosen by few private operators to put the matter to satisfy o».c company. In a population of one billion, ignoring Bihar, ignoring Uttar Pradesh, ignoring North-east, the TRP mechanism is 6000 houses in few metro cities and they decide which channel is popular and

accordingly advertisement is decided. The consumer goods are sold mostly on in television screen, substantially by Doordarshan. When the people in remote areas see the soaps of Hindustan lever, it is the people of rural areas who market it, buy it. But, they are not concerned with the TRP, They are not. It is by the 6000 houses. I am trying to intervene in it. I face a lot of odds in it Market forces are very strong in this matter. But, I again I tell you, इस पर हम पाटी नहीं करते हैं, हमको सबसे अच्छी सलाह आप ही की पार्टी के सदस्य ने दी है। उस सलाह के बाद उनके ऊपर कितनी धमकी आ रही है, यह भी मुझे मालूम है। कितनी धमकी उनको दी जा रही है, उनके प्रोग्राम के ऊपर , उनके काम के ऊपर। फिर भी, take it very seriously and I will look into that Today, I tell you with honesty, no less than the hon. Speaker of the other House, who else will say, said, 'I don't discourage any channel but in terms of news I only value the transparency and objectivity, free from *sansani, free from braking news, free from any dhamaka* is DD News'. This is what Prasar Bharti is doing with the help of the Prasar Bharti employees, the engineers. We will take care of them and I assure Tapan Senji, the moment GoM is over, I will go back to the Cabinet when things will be finalised and I should come back and report to the House. Again, with these words, I appeal to you Sir, once again that the intention is very dynamic, progressive, not to let down anyone, not to insult anyone. Therefore, Sir, I sincerely request you that the hon. Memebrs who have their misgivings on the Ministry of I & B and the Government of UPA, to please withdraw all these misgivings, remove it. We are genuinely trying to observe impartiality in this matter so far as Prasar Bharati is concerned. Yes, somebody gets a focus. If Sushmaji had a very potential Press Conference, her serious allegation against Governemnt level was recorded verbatim and reported to media. It is not the intention. Then the credibility will be totally destroyed. I think, you have observed it in many news items, in many programmes. Therefore, Sir, I can only submit to you that our intention was good and the Bill is really not to hit any individual but to step out once again to respond to the dynamism of Prasar Bharati and to respond to the immediate challenge. Tarlochanji,. आपने एक अच्छी बात कही है, you said about Sikh gurus. I can inform you that the UPA Government has undertaken an ambitious programme for observing 300 years of गुरु की गद्दी,Government and Maharashtra Government have a big plan at Hazoor Sahip in Nanded to receive lakhs and lakhs of people from India and abroad and a museum is being opened in Nanded also. A resource centre for Sikh studies is being opened in New Delhi too and our Government is second to none to flourish, explain, verify the Punjabis and the Punjabi language as a whole and-we are second to non. I inform you, but 1 can assure you that in this matter our idea is very liberal, objective in terms of secular amity of the country. Sir, this Government, within four years, opened up the screen of Doordarshan for the cricket loving people in villages who now need not depend on satellite channels, but on Doodarshan. I faced a lot of criticism from BCCI and from many others. Ultimately, our Government took a decision that we have to ensure that common people should also enjoy it and we did it. We started 24-hour Urdu Channel; not two hours, but 24 hours. This Governemnt did it. I tell you with all authority at my command that journalist friends from Pakistan came to India and said that the content of Urdu channel is becoming so good and if it continues to grow, some border areas of that nation —I will not name it — will stop watching their programmes and start watching our programmes. That is the credibility we are earning with the help of Parliament and people of India. We have no discrimination, Sir.

With these words, I conclude. And, I request you that the Bill be taken in its right earnestness by the entire House and pass the Bill.

MR. DEPUTY CHAIRMAN: Now, the question is:

That the Bill further to amend the Prasar Bharati (Broadcasting Corporation of India) Act, 1990, as passed by Lok Sabha, be taken into consideration.

The motion is adopted

MR/DEPUTY CHAIRMAN: Now, we shall take up clause-by-clause consideration of the Bill.

Clauses 2 to 3were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRIYARANJAN DASMUNSI: Sir, 1 beg to move:

That the Bill be passed. The question was put and the motion was adopted. MR DEPUTY CHAIRMAN: The House is adjourned till 11.00 a.m. tomorrow

The House then adjourned at twenty-seven minutes past four of the clock till eleven of the clock on Wednesday, the 19th March, 2008.

GMGIPMRND-3140RS—29-01 -2009